

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 330**  
CP-85/ND/2021

**IN THE MATTER OF:**

M/s. BWI Automotive Technologies Pvt. Ltd

**.....APPLICANT/PETITIONER**

**Vs**

ROC

**.....RESPONDENT**

**SECTION**

**U/s 270-271**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

The Applicant is directed to comply with the order dated 08.04.2024 within one week.

List the matter on **15.07.2024**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**